

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1680
ANSWERED ON:07.03.2006
LOAN TO ENTREPRENEURS
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a): the total amount/number of loan sanctioned to the entrepreneurs under the Khadi and Village Industry during the last three years;
- (b): the percentage of women entrepreneurs sanctioned loan during this period;
- (c): whether the Government proposes to reserve some of the items to be manufactured by the women only; and
- (d): if so, the details thereof?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): Loans are sanctioned by banks to eligible entrepreneurs for setting up village industries under the Rural Employment Generation Programme (REGP), implemented by the Khadi and Village Industries Commission (KVIC).

Further, under the Interest Subsidy Eligibility Certificate (ISEC) Scheme, banks sanction loan to the khadi institutions registered with the KVIC/State Khadi and Village Industries Boards (KVIBs).

The amounts of loans sanctioned by the financing banks under the REGP and the ISEC Scheme, during the last 3 years, are as under :

(rs. in crore)
year bank loans sanctioned

REGP ISEC SCHEME TOTAL

| | | | |
|---------|--------|--------|--------|
| 2002-03 | 440.69 | 329.73 | 770.42 |
| 2003-04 | 604.55 | 362.70 | 967.25 |
| 2004-05 | 665.21 | 278.47 | 943.68 |

(b): 26 per cent of the REGP units were sanctioned to women entrepreneurs during this period.

(c): No, Sir.

(d): Does not arise.